

- (a) the number of proposals for Foreign Direct Investment (FDI) pending before the Government at present along with reasons for pending, State-wise, project-wise;
- (b) the number of proposals for FDI which have been rejected by the Government during the last one year along with the reasons therefor; and
- (c) the steps taken/proposed to be taken and the time by which the pending proposals are likely to be cleared?

**ANSWER**  
**MINISTER OF STATE IN THE MINISTRY OF FINANCE**  
**(Shri Jayant Sinha)**

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**(a) to (c)**

Government launched an upgraded website in 2015, namely *fipb.gov.in* which assists in expediting inter-ministerial consultations and also for seeking additional information from applicants. Proposals are taking up in a chronological order. Government considers these proposals as per the extant FDI Policy. List of rejected proposals is available at the FIPB website i.e. *fipb.gov.in*. Data Archive > Press Releases > Last One Year. During 2015-16 till date 17 meetings of the Foreign Investment Promotion Board have been held in which 298 proposals were decided. To further expedite the disposal, FIPB is generally meeting twice in a month. Till date all proposals upto 15.01.2016 have been considered.

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